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Title: Need to renew/give licence to railway hawkers.

SHRI SANTASRI CHATTERJEE (SERAMPORE): A grave situation has arisen following order of the Hon'ble High Court at Kolkata to evict the hawkers from the railways. Livelihood of lakhs of railway hawkers will be in jeopardy. While the Hon'ble Railway Minister has assured that licence will be issued to these hawkers, it is a matter of deep regret that despite several representations by the Members of Parliament and the trade unions representing the hawkers, the issue of licence is still pending.

I once again urge the Hon'ble Railway Minister to take an early decision in the matter, so as to save the livelihood of the railway hawkers.